		Name of the Corpora	Annexu te Debtor : TIRUMALLA OIL		dTED (under CIRP)										
Date of co	mmencement of CIR	RP: 06.08.2024				List of Creditor	s as on : 15.01.2025								
											S	ecured financial credi	tors (other than financial cred	litors belonging to	any class of creditors) (Amount in ₹)
SI. No.	Name of Creditor	Details of claim Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Details of claim admit Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
1	The Maharashtra State Co-Op Bank Limited	19.08.2024	2,04,39,78,372	2,04,39,78,372	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2,04,39,78,372	2	NA	38.23%	N_A	N.A			As per the Notes below	NA
2	CSB Bank Ltd	20.08.2024	76,16,51,071	76,16,51,071	Secured financial creditors (other than financial creditors belonging to any class of creditors)	76,16,51,071	-	NA	20.59%	N.A	N.A	•	-	As per the Notes below	N.A.
3			39,19,87,875	38,53,17,996	Secured financial creditors (other than financial creditors belonging to any class of creditors)	38,53,17,996		NA	17.79%	N.A	N.A		66,69,879	As per the Annexure below	Partially under Verfication, Owing to pending further clarification from the Creditors
	Axis Bank Limited	20.08.2024	56,97,88,501	56,58,01,249		56,97,88,501	56,97,88,501						39,87,252	-	Partially under Verfication, Owing to pending further clarification from the Creditors
4	Mumbai District Central Co-Op Bank Limited	19.08.2024	44,36,66,710	44,36,66,710	Secured financial creditors (other than financial creditors belonging to any class of creditors)	44,36,66,710		NA	13.25%	N.A	N.A.			As per the Notes below	N.A
5	The Thane District Central Co-Op Bank Limited	22.08.2024	33,26,92,000	33,26,92,000	Secured financial creditors (other than financial creditors belonging to any class of creditors)	33,26,92,000	-	NA	6.22%	N.A	N.A	•	-	As per the Notes below	
6	Samunnati Financial Intermediation & services Pvt. Ltd	23.08.2024	10,69,79,079	10,69,79,079	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10,69,79,079	-	NA	2.00%	N.A	N.A	-	-	Secured on primary Assets	N.A.
7	HDFC BANK LTD.	25.11.2024	10,54,61,414	10,30,51,156	Secured financial creditors (other than financial creditors belonging to any class of creditors)	13,46,98,896	-	NA	1.92%	N.A	N.A	24,10,258	-	As per the Notes below	The prepayment charges of loan are not approved, Hence Rejected.
	TOTAL		4,75,62,05,022	4,74,31,37,633		4,77,87,72,625	56,97,88,501		1			24,10,258	1,06,57,131		

NOTES

SECURITY INTEREST AXIS BANK LIMITED Property Owned by CD

First pari passu charge with CSB Bank on the entire current assets of the Company's unit located at Mochi, Pimpalgaon, Beed both present and future.

Exclusive Charge on the collateral property Gat No 121, Mohoj Khurd, Village Javakhede (Khalsa), Tal. Pathardi, Dist Ahmednagar.

First and Exclusive Charge on 56 Units of TATA LPT 2518 and 1 Unit of Range Rover 4.4 Petrol Lwb Svbs6.

Office 1605, 16th Floor, 'Greenscape' Cyber One Premises Co Operative Society Limited located at Plot No 4 and 6, Sector 30A, Vashi Taluka and Dist Thane admeasuring 70 Sq Mtrs and 57.55 Sq Mtrs.

Property Owned by Mr. Suresh Kute and Mrs. Archana Kute First pari passu charge with CSB Bank on the collateral property S. No. 15 AA 2, Property No. 314, Parli Vaijnath- Beed Highway Samnapur Beed.

CSB BANK LIMITED Property Owned by CD Exclusive Charge on entire current assets (present & future) of the Company's Beed unit.

Hypothecation/Mortgage of the entire fixed assets of Beed Unit.

Property under Gat Nos. 120/3 (Pai), @ Jawkhede Khaba, Tal. Pathardi Dist Ahmednagar. RCC / M.S. steel framed Industrial Bldg, Ground floor

Property owned by Mr. Suresh Kute and Mrs. Archana Kute Gat No. 68, Dhangarwadi, Majalgaon Beed.

Property under S. No. 53/1[Pai] @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot and Plot bearing under S. No. 53/1[Pai] @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot.

S. No. 15 AA 2 Kasabe Taraf Khod TO Dist Beed.

S. No. 109 Ksabe Near Reliance Petrol Pump Beed Taraf Giram Tq., Dist Beed.

Shop 3 & 4, First Floor, Chandrana Complex, Cts No. 1825, Property No. 2 -13-513 & 514, Sathe Chowk, Beed

S. No. 38/1, Manjarsumbha, District Beed.

S. No. 44. Plot No. 1. 2. 3. 16. 17 & 18. Bahirwadi Beed.

THE MAHARASHTRA STATE CO-OPERATIVE BANK LTD.

Property owned by Mr. Suresh Kute and Mrs. Archana Kute All those piece & parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures strating thereons, will lange Pringalvand human ging Ga Nto. 20, Villages Sayadpur and Pakhora within the Registration Sub-District of Gangapur, and District Aurangabad having Gut Nos. 20, 26, 27, 28, 45 & 119/1-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

All those piece & parcels of land and Boundaries of property Flat No. B-13 "Symphony" Building B having area 55.24 sq. mtrs. Gat no. 136, Satara, Beed by pass road, Aurangabad Takula and District Aurangabad.

All those piece & parcels of land and Boundaries of property Flat No. B-14 "Symphony" Building B having area 57.91 sq. mtrs. Gat no. 136, satara, beed by pass road, Aurangabad Takula and District Aurangabad.

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other mowable articles lying installed and erected and embedded and lying on the property situated at Village Pinpalwadi having Gat No. 20, Village Skyadpur and Pakhora within the Begistration Sub- Oktical Gaugpury, and Ostical Charangbadh having Gat Nos. 50, 72, 75, 85 ± 101/L-C, Village Skyadpur and Pakhora within the Begistration Sub- Oktical Gaugpury, and Ostical Charangbadh having Gat Nos. 51, 75, 75, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute bade in Bed Takku, Daviter Bed Paharing Cat Nos. 51, 55, 195 sent Kute and Mrs. Archana Kute and all other Jahimery, appliances, accessories, spares, tools, furniture, futures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute and all other per lying including in transit.

All other plants, machineny, goods, atticker, chattels, hings, stores, mob T nucls, motor cars, whickes, hypervitres, furniture, finiture, finiture, and articles hing installed or exercise herging conses in the property shandle and case Non 20.20 Willages Shandly and Pakhora within the Begistrations Di-Dotrict of Graggiour, and District Aurangabad hivring Guit Non 20, 20, 22, 23, 45, 48, 112/1-22, Willage Bahrinoval and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or any uncidende new reader on in transition with an uncharamanna meansament assame.

workshop for repairing or in transit or with any other person as mercantile agents

THE MUMBAI DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED Property owned by Mr. Suresh Kute and Mrs. Archana Kute All toose pices & Bayers of and or ground herefilaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereous, at Village Pinpalawad having Gat No. 30, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurrangaba having Gut No. 30, 27, 28, 65 & B10/FLC.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

Main items of the plant, machinery, equipments, applicate, accessories, sparse, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property situated at Village Pimpalwadi hrving Gat No. 20, Village Styadyu and Pahron within the Registration Sub-District of Grappuy, and District Avanaphad hrving of No. 53, 57, 545 11917-C. URB Enhiwadi and Bobadio fi Red Taiku, Dairist teed having Gat No. 53, 55, 194 or in the godown of the above property or other godowns of Mr. Sureh Kuite and Mrs. Archana Kuite or in custody of person who are mercanitle agents of Mr. Sureh Kuite and Mrs. Archana Kuite and all other plant, machinery, applances, accessories, sparset, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kuite and Mrs. Archana Kuite whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, futures, fittings and articles lying installed or exected or lying looses in the property situated at Gal No. 20, Villages Sayadpur and Pakhora within the Registration Sub-District of Gangapur, and District Aurangaba Naving Gui Noc. 32, 72, 24, 54, 31:17-12, Village Bahnwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 154 or any workshop for repairing or in transit or with any other person as mercantile agents.

Property owned by MA Thumalia Ageo Industries Private Limited Gar No. 131, Area 04 Hecter 50 A, P. K. 00-11 Akiaar N22, 44 Paise Pt, total Area 4 Hecter 61 R. Land At Village Malapuri, Taluka and District Beed, vibhag Pedgaon, Winh The Units Of Grampensprungsku Talugaru, Data Area of land as per Na order disted 15/1/2010 is 46100 5% Meter.

THE THANE DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED Property owned by Mr. Suresh Kute and Mr., Archana Kuta All those gives & parkets of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pinpalwad having Gat No. 30, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangeland having Gut No. 30, 27, 28, 68, 811/-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing therean at Village Bahrwaid and Bobade in Beed Tablab, District Beed having Gat Nos. 18, 51, 25, 53, 194. All those piece & parcels of land and Bobadinei of property starvey ramberd & Village Beed Toral Most, et and Dus Beed.

Main items of the plant, machinery, equipments, appliances, accessories, sparse, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property stutied at Village Pinapalwall having Gat No. 20, Village Sayadour and Pahoto a within the Registration able built of Ganggour, and District Anrangshad havings (In No. 26, 27, 28, 48, 1911/c. Village Embodied) and Bedded the Bed Talka, District of Ganggour, and District. Anrangshad havings (In No. 26, 27, 28, 48, 1911/c. Village Embodied) and Bedded the Bed Talka, District these having Gat No. 5, 13, 5, 136 or in the golowin of the above progetty or other golowins of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessives, sparse, tools, furniture, flatures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in frantit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, futures, fittings and articles lying installed or exected or lying looses in the property situated at Gal No. 20. Villages Sayadpur and Pakhora within the Registration Sub-District of Gangapur, and District Aurangaba Naving Gui No. 25. 72, 24. 54. 119(-12, Ulage Bahnwadi and Bobade in Beed Taluka, District Beed having Gal Nos. 51, 55, 154 or any workshop for repairing or in transit or with any other person as mercantile agents.

HDFC BANK LIMITED

There were summary that the property situated at Office No. 1607 and 1608, 16th Floor, 'Greenscape' Cyber One Premises Co Operative Society Limited located at Plot No 4 and 6, Sector 300, Vashi Taluka and Dist Thane.

Exclusive Charge on the property situated at Office No. 108, 109 and 110, 1st Floor, Supreme Headquarter, Baner, Pune.